

ordnance factories in this part of the country which is languishing with poverty and backwardness; and

(c) the steps the Government propose to take to locate one or two big defence installations in Jaunpur/Ghazipur (U.P.) with a view to provide employment to the people and to remove poverty and backwardness of the region/area?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): (a) Government is not aware of any study carried out in four districts of Eastern Uttar Pradesh in 1964 which recommended setting up of one or two ordnance factories in the districts of Jaunpur, Ghazipur etc.

(b) and (c). Decision regarding setting up of ordnance factories is taken on technological and strategic considerations and requirements.

Arrest of LTTE Militants

354. SHRI RAM SAGAR (Saidpur):
SHRI A. CHARLES:

Will the PRIME MINISTER be pleased to state:

(a) the number of LTTE militants arrested on Indian soil during the last six months; and

(b) the details of the steps taken by the Government to curb the violent activities of LTTE militants during this period?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) The information is being obtained from the Government of Tamil Nadu and a statement will be laid on the Table of the House.

(b) As per information received from the Government of Tamil Nadu various measures have been taken to curb the violent activities of LTTE militants. The measures inter-alia include putting up of police check-post in the coastal areas, mobile and foot patrolling, deployment of additional police forces, arrests and detention of militants, and maintenance of liaison with the Navy, Coast Guards, Custom etc.

[Translation]

Terrorist activities in J&K, Punjab and Assam

355. PROF. RASA SINGH RAWAT:
SHRI DHARM PAL SHARMA:

Will the PRIME MINISTER be pleased to state:

(a) the amount spent by the Government to curb the terrorist and extremist activities and to protect the life and property of common people in Punjab, Kashmir and Assam during the last three years, State-wise;

(b) the number of terrorists apprehended, surrendered, killed and escaped in the said three States during the last three years till date, State-wise separately;

(c) the quantity of arms and ammunition recovered from these terrorists and extremists during the above period; and

(d) the number of jawans of the security forces killed so far in encounters with the terrorists and the steps taken for the welfare of the families of those jawans?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (d). The information is awaited from the State